

DIVISION BENCH  
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/121(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER O	TITAGARH INDUSTRIES LIMITED
UNDER SECTION	SEC. 61(B)(1)

**Appearance via video conference/physically**

**For the Petitioner**

Mr. Jnana R. Dhal, Adv.

Mr. Ankit Chaurasia, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **28.08.2024**.

**Satyajit Roy  
(Court Officer)**